



SECRETARIAT OF THE  
ELECTION COMMISSION OF INDIA  
Nirvachan Sadan, Ashoka Road, New Delhi-110001

MCC Violation Reports

Date of Print: 11.08.2020 03:36 pm

<b>Reference Id</b>	1716
<b>Source of Complaint</b>	Other
<b>Date of Complaint</b>	30-04-2019
<b>Date of Occurance Of MCC Violation</b>	29-04-2019
<b>Place of Occurance State/District</b>	Uttar Pradesh / Farrukhabad
<b>Name of The Person/Party/Organisation/PSU</b>	Manjula Yadav BLO
<b>Gist of The Case</b>	Deleting name of Preety Maheswari wife of Tarun Maheswari and Anoop maheswari S/O Madan Mohan from voter list by accused
<b>Present Status</b>	Initial Scrutiny
<b>Special Comment</b>	nil
<b>Nirvachan Sadan, Ashoka Road, New Delhi- 110001</b>	

Computer generated script

**Disclaimer** - The information on status of MCC violation incidents in downloadable pdf form is updated on the Election Commission of India (ECI) website at 6 pm everyday displaying the status in the concerned division as on 12:00 pm of that day. Information received in the ECI section after 12 pm of the day shall be reflected in the status update of next day.